

From,

**The Registrar General,  
High Court of Judicature at  
Allahabad.**

To,

**The District & Sessions Judge,  
Gorakhpur.**

**No. 703/Admin.(Services)/2023 Dated: Allahabad: October 09, 2023**

**Subject: Regarding nomination in Phase-II of Mediation Training Workshop of Gorakhpur-Varanasi Cluster at Gorakhpur, scheduled to be held on 14-15 October, 2023.**

Sir,

On the above noted subject, I have been directed to inform you that the Hon'ble Court has been pleased to nominate all the Judicial Officers whose names are mentioned in **enclosed Lists- A, B & C** for participation in the captioned training programme for **Gorakhpur-Varanasi Cluster**, scheduled to be held at **Gorakhpur** on **14-15 October, 2023**.

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours sincerely,

**Encl.: As Above.**

**sd/-**

(Krishna Swaroop Dhar Dwivedi)  
**I/c Joint Registrar (J) (Services)**  
**"For Registrar General"**

**No. 703(i)/Admin.(Services)/2023 Dated: Allahabad: October 09, 2023**

Copy forwarded to:-

1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow for information.
2. **Sri Rajendra Prasad Srivastava-III**, Principal Judge, Family Court, Mirzapur; **Sri Rajeshwar Shukla**, Principal Judge, Family Court, Gorakhpur; **Sri Bhagwan Dayal Bharti**, Principal Judge, Family Court, Kushinagar at Padrauna; **Dr. (Smt.) Jaya Pathak**, Addl. District & Sessions Judge, Chandauli and **Sushri Nivedita Asthana**, Addl. District & Sessions Judge, Bhadohi at Gyanpur with the information that their nomination for participation in Phase-II Mediation Training Programme of Lucknow-Allahabad Cluster, scheduled to be held on 25-26 September, 2023, **has been cancelled** and Hon'ble Court has been pleased to nominate them instead for participation in Phase-II Mediation Training Programme of **Gorakhpur-Varanasi Cluster**, proposed to be held on 14-15 October, 2023 at Gorakhpur.
3. All the **nominated** Principal Judges, Family Courts of districts of **Gorakhpur-Varanasi cluster (as per lists enclosed, including the aforementioned Principal Judges, Family Courts)** with the request to kindly attend the captioned Phase-II Mediation Training programme, scheduled to be held on 14-15 October, 2023 at Gorakhpur and also direct all the Addl. Principal Judges, Family Courts of their respective Judgeships to attend the same.
4. **Sri Ravi Nath**, Principal Judge, Family Court, Maharajganj; **Sri Manoj Kumar Rai**, Presiding Officer, Motor Accident Claims Tribunal, Bulandshahar; **Sri Rohit Sinha**,

Principal Judge, Family Court, Banda; **Sri Manoj Kumar Singh Gautam**; Principal Judge, Family Court, Jalaun at Orai; **Sri Sanjay Kumar Yadav-III**, Presiding Officer, Land Acquisition, Rehabilitation & Resettlement Authority, Meerut; **Sri Padmakar Mani Tripathi**, Principal Judge, Family Court, Meerut and **Smt. Arti Fauzadar**, Addl. Principal Judge, Family Court, Sambhal at Chandausi with the request to kindly attend the captioned Phase-II Mediation Training programme, scheduled to be held on 14-15 October, 2023 at Gorakhpur.

5. The Deputy Registrar, S.F.C.M. Cell, High Court, Allahabad for information.
6. The Director, JTRI, Lucknow for information.

**Encl.: As Above.**

**sd/-**  
(Satish Kumar Pushkar)  
**Deputy Registrar (Services)**  
**“For Registrar General”**

**LIST-A OF FAMILY COURT JUDGES OF DISTRICTS OF VARANASI CLUSTER**

S.N.	DISTRICT	PRINCIPAL JUDGE	ADDITIONAL PRINCIPAL JUDGE
1.	AZAMGARH	SRI ACHAL SACHDEV	1. SMT. SANDEEPA YADAV 2. SRI PREM SHANKAR
2.	BALLIA	SRI PRITHVI PAL YADAV	1. SMT. SHRADDHA TIWARI
3.	BHADOHI GYANPUR	AT <b>VACANT</b>	-----
4.	CHANDAULI	SRI RAKESH DHAR DUBEY	-----
5.	DEORIA	SRI BADRI VISHAL PANDEY	1. SRI GYAN PRAKASH SINGH. 2. SMT. SAKSHI SHARMA. 3. SRI VIKASH KUMAR-II.
6.	GHAZIPUR	<b>VACANT</b>	-----
7.	JAUNPUR	SMT. REETA KAUSHIK.	1. SRI VIJAY KUMAR GUPTA-I. 2. SRI KULDEEP KUMAR-I.
8.	MAU	SRI MOHD. RIZWANUL HAQUE	1. SRI PANKAJ MISRA. 2. SRI ANAND PRAKASH SINGH.
9.	MIRZAPUR	SRI RAJENDRA PRASAD SRIVASTAVA-III	-----
10.	PRATAPGARH	SRI SURESH CHANDRA ARYA	1. SMT. RICHA JOSHI.
11.	SONBHADRA	SRI RAJENDRA SINGH-IV	-----
12.	VARANASI	SRI ARVIND KUMAR SRIVASTAVA	1. SMT. ANKITA DUBEY.

**LIST-B OF FAMILY COURT JUDGES OF DISTRICTS OF GORAKHPUR CLUSTER**

<b>S. N.</b>	<b>DISTRICT</b>	<b>PRINCIPAL JUDGE</b>	<b>ADDITIONAL PRINCIPAL JUDGE</b>
1.	AMBEDKAR NAGAR AT AKBARPUR	VACANT	-----
2.	BALRAMPUR	VACANT	-----
3.	BARABANKI	SRI DURG NARAIN SINGH	1.SRI SATYENDRA PRAKASH PANDEY. 2. SMT. MOUSHMEE MADHESIYA
4.	BASTI	SMT. CHANDRA SHEELA	1. SMT. ANJU KANAUJIA
5.	AYODHYA	SRI RAMAYAN SHARMA	1. SMT. EKTA SINGH-I.
6.	GONDA	SMT. REETA GUPTA	1. SRI HARENDRA KUMAR OJHA. 2. SMT. RITU NAGAR
7.	GORAKHPUR	RAJESHWAR SHUKLA	1. SMT. RENU SINGH
8.	KUSHINAGAR AT PADRAUNA	SRI BHAGWAN DAYAL BHARTI	-----
9.	SANT KABIR NAGAR	SRI RAM NAGINA YADAV	-----
10.	SIDDHARTH NAGAR	SRI RAMESH CHAND-I	1. KM. RINKU
11.	SULTANPUR	SRI MOHD. ASHARAF ANSARI	1. SUSRI ANKITA SHUKLA 2. SMT. MADHU GUPTA 3. SMT. NEELIMA SINGH

**List-C of Judicial Officers who participated in Phase-I of Mediation Training  
Programme of Gorakhpur-Varanasi Cluster (presently holding other  
Offices/posted in other districts)**

<b>S.No.</b>	<b>Name and Designation of Judicial Officer</b>	<b>District</b>
<b>1.</b>	SRI RAVI NATH, Principal Judge, Family Court	MAHARAJGANJ
<b>2.</b>	SRI MANOJ KUMAR RAI, Presiding Officer, Motor Accident Claims Tribunal	BULANDSHAHAR
<b>3.</b>	SRI ROHIT SINHA, Principal Judge, Family Court	BANDA
<b>4.</b>	SRI MANOJ KUMAR SINGH GAUTAM, Principal Judge, Family Court	JALAUN AT ORAI
<b>5.</b>	SRI SANJAY KUMAR YADAV-III, Presiding Officer, Land Acquisition, Rehabilitation and Resettlement Authority	MEERUT
<b>6.</b>	SRI PADMAKAR MANI TRIPATHI, Principal Judge, Family Court	MEERUT
<b>7.</b>	DR. (SMT.) JAYA PATHAK, Addl. District & Sessions Judge	CHANDAULI
<b>8.</b>	SMT. ARTI FAUZDAR, Addl. Principal Judge, Family Court	SAMBHAL AT CHANDAUSI
<b>9.</b>	SUSHRI NIVEDITA ASTHANA, Addl. District & Sessions Judge	BHADOHI AT GYANPUR